

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 01-12-2025 To 01-12-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4141/2025	MAHENDRA THACKER Mobile:9836331088 Email:ADVSBMUKHERJEE@GMAIL.COM	MRINMAY NANDY	22-12-2025	REQUIRE TYPE COPY OF CERTIFIED HANDWRITTEN ORDER COPY
2	CO	4225/2025	JAKER ALI Mobile:9382373935	SAMRAT CHAKRABORTY	22-12-2025	WELFARE LOGO MUST BE PROVIDED ON VOKALATNAMA
3	CRM (A)	4161/2025	RONJU SK @ RANJU SEKH Mobile:9123054028 Email:ISLAMSAFIKUL322@GMAIL.COM	SAFIKUL ISLAM	22-12-2025	1) ... CLARIFICATION NEEDED REGARDING FIR DATE AT WHOLE PETITON WHERE PS CASE DETAILS MENTIONED (NOT MATCH WITH REJECTION ORDER AND FIR)
4	CRM (A)	4162/2025	KARTIK MAHADANDA Mobile:9433366269 Email:PAMPADEY@GMAIL.COM	PAMPA DEY (DHABAL)	22-12-2025	1. WRONG MENTION OF TRIAL COURT CASE NUMBER IN PARA 1 2. UNNECESSARY RECITAL OF CRPC SECTION IN FIRST PARA
5	CRM (A)	4170/2025	DULAL CHANDRA SAMANTA Mobile:8777091162 Email:BIKASHGOSWAMI@GMAIL.COM	SHEWLY SAHA	22-12-2025	L.T.I. OF PETITIONER IS REQUIRED ON THE COPY OF ID CARD
6	CRM(M)	2560/2025	MAHIBULLA SARDAR @ MINTU Mobile:9831169312 Email:SUMANTAADV@GMAIL.COM	SUMANTA CHAKRABORTY	22-12-2025	1) CRM(DB) 1634/2022, CRM(DB) 2735/2022, CRM(DB) 3888/2022 CASE TYPE WRONGLY MENTIONED IN 1ST PARA 2) ORDER DATE OF CRM(DB) 4527/2022 IN 1ST PARA NEED TO BE CHANGED AS PER ORDER DATED 24/1/2023 ----PREVIOUS REJECTIONS NOT COMPLIED PROPERLY
7	CRM (NDPS)	1583/2025	SASTI MANDAL Mobile:9874078799 Email:AVIKGHOSH167@GMAIL.COM	AVIK GHOSH	22-12-2025	MENTION BAIL APPLICATION NO. IN 1ST PARA AND 2ND PAGE
8	CRR	5177/2025	MITHUN KUMAR SHAW Mobile:7044598246 Email:DASSINHAANDCO@GMAIL.COM	KANISHK SINHA	22-12-2025	PIN CODE OF RESPONDENT NO 2 IS MISSING TRIAL COURT NAME MISSING IN THE CAUSE TITLE PORTION SUBJECT CATEGORY CODE MISSING IN THE FORM
9	CRR	5182/2025	RINKU DE Mobile:9903133818 Email:ADV.OISHIK@GMAIL.COM	OISHIK CHATTERJEE	22-12-2025	NAME OF THE PET IS NOT MATCHIN WITH THE SIGNATURE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	CRR	5186/2025	ENFORCEMENT DIRECTORATE Mobile:9836659299	Debsoumya Basak	22-12-2025	SECTIONS RELATED TO PREVENTION OF MONEY LAUNDERING ACT IS MISSING. AND MENTION LIMITATION IN THE BACKSHEET OF THE PETITION.
11	MAT	2140/2025	DINESH KUMAR SHAW Mobile:7063630893 Email:RATIKANTAPAL1608@GMAIL.COM	RATIKANTA PAL	22-12-2025	WRONG CONNECTED CASE NO
12	WPA(P)	532/2025	SARFRAZ AHMED KHAN Mobile:8100496909 Email:RKNLALI56@GMAIL.COM	SUPRAVA JANA	22-12-2025	COURT NO. WRONG
13	WP.ST	246/2025	SK. REZAUL KARIM Mobile:9831667029 Email:MANASKUMARDASADV@GMAIL.COM	MANAS KUMAR DAS	22-12-2025	PHOTOCOPIES OF CERTIFIED COPY MUST BE ATTACHED TO THE BOTH COPIES

Printed On 02-12-2025